

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-60/2008/1366/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rini Bharali,
i/c District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the ²³ February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/1470/2024 dated 17.02.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 23.02.2024 till the morning of 26.02.2024**, has been granted. The Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Karbi Anglong, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-60/2008/1367/A, dated , 23-02-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)